# LOK SABHA UNSTARRED QUESTION NO. 442 TO BE ANSWERED ON 8<sup>TH</sup> DECEMBER. 2022

### **Corporate Social Responsibility Fund**

#### †442. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

# पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether private oil companies along with ONGC, GAIL, HPCL, BPCL and IOCL, etc., have been directed to spend funds on welfare works under Corporate Social Responsibility;
- (b) if so, the details of companies and projects, State-wise; and
- (c) the details of proposals related to CSR projects sanctioned/rejected and the reasons therefor?

#### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (c) Every company registered under Companies Act, 2013, with specified thresholds of turnover, or net worth, or net profit during immediately preceding financial year, is mandated to spend at least two percent of the average net profits made during the three immediately preceding financial years on welfare works under Corporate Social Responsibility (CSR). Such companies include ONGC, GAIL, HPCL, BPCL and IOCL.

ONGC, GAIL, HPCL, BPCL and IOCL, etc., as a part of their CSR, undertake CSR activities under the heads identified under Schedule VII of the Companies Act 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons, around their work centers.

Activity-wise details of CSR fund spent in the country during the last 3 years by ONGC, GAIL, HPCL, BPCL and IOCL are given in **Annexure**.

State/project/agency-wise details of CSR activities undertaken and funds spent thereon during the last three years are available on the website of www.ongcindia.com, www.gailonline.com, www.hindustanpetroleum.com, www.bharatpetroleum.com, & www.iocl.com.

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Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.442 for 8.12.2022 asked by Shri Mansukhbhai Dhanjibhai Vasava, Hon`ble MP regarding Corporate Social Responsibility Fund.

# Activity-wise CSR Expenditure (Rs. in Lakh) of ONGC, GAIL, HPCL, BPCL & IOCL

Item No.	Description	2019-20	2020-21	2021-22
(i)	Eradicating hunger, poverty and malnutrition, promoting health care including preventive health care and sanitation including contribution to the Swach Bharat Kosh set-up by the Central Government for the promotion of sanitation and making available safe drinking water	58383.45	30274.96	46013.81
(ii)	Promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly, and the differently abled and livelihood enhancement projects	73271.40	27524.62	30210.45
(iii)	Promoting gender equality, empowering women, setting up homes and hostels for women and orphans; setting up old age homes, day care centers and such other facilities for senior citizens and measures for reducing inequalities faced by socially and economically backward groups	3104.05	2254.45	2964.99
(iv)	Ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agroforestry, conservation of natural resources and maintaining quality of soil, air and water including contribution to the Clean Ganga Fund setup by the Central Government for rejuvenation of river Ganga	18846.40	4997.90	5292.24
(v)	Protection of national heritage, art and culture including restoration of buildings and sites of historical importance and works of art; setting up public libraries; promotion and development of traditional art and handicrafts	1592.11	1597.34	588.43
(vi)	Measures for the benefit of armed forces veterans, war widows and their dependents	166.04	31.00	101.39

(vii)	Training to promote rural sports, nationally recognized sports, Paralympic sports and Olympic sports	1931.76	1201.57	1498.88
(viii)	Contribution to the Prime Minister's National Relief Fund or any other fund set up by the Central Government for socioeconomic development and relief and welfare of the Scheduled Castes, the Scheduled Tribes, other backward classes, minorities and women	10000.00	72000.00	25858.00
(ix)	Contributions or funds provided to technology incubators located within academic institutions which are approved by the Central Government	0.00	5.00	756.66
(x)	Rural development projects	6725.62	2795.90	3301.85
(xi)	Slum area development	1187.26	27.00	0.00
(xii)	Disaster management, including relief, rehabilitation and reconstruction activities	2110.57	1373.00	3956.15
	Administrative/Miscelleneous Overheads	3025.94	2154.11	2917.58
	TOTAL	180344.62	146236.86	123460.43

(Source - ONGC, GAIL, IOCL, BPCL & HPCL)